

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

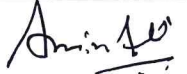
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 244/2018 CP(IB) No. 128/10/HDB/2017
NAME OF THE COMPANY	Neeta Chemicals (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. [Amir & Dhair Associates]. for ex-mgt.	Advocate	9949216962	
DURGA BOSE GANDHAM	11	9989006862	

FOR SBI

ORDER

Learned counsel Mr.Amir Bavani present for Ex-Management.

Learned counsel Mr.Durga Bose Gandham present for SBI.

IBBC confirmed the appointment of Mr.Gaurav Ashok Adukia as Resolution Professional in respect of corporate debtor.

Corporate debtor filed counter in IA 244/2018 .

RP shall file counter in IA 244/2018 within one week.

List the matter on 13.08.2018.

